

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO. 127

08th August, 2021

No. HCM/COVID-2020/RG/:92739 In view of the Orders dated 07th August, 2021, of the Government of Manipur, lifting day-time curfew in all the districts in the State of Manipur, the Hon'ble The Chief Justice deems it proper to issue the following directions:-

1. Functioning of the High Court of Manipur, including hearing of cases through video-conferencing, shall resume from 09.08.2021 in a phased manner duly abiding by all Covid related protocols and precautions, including mandatory wearing of masks and maintaining of social distancing. Attendance of staff shall be restricted to not more than 50% in each Section/Office, by rotation, under the guidance and supervision of the Registrar General of the High Court.
2. The cases which are directed, by judicial orders, to be listed for urgent/regular hearing on specific forthcoming dates, shall be listed for hearing on such dates through video-conferencing from 09.08.2021 onwards as per the extant sitting provisions, unless the matter is marked as part-heard or has been specifically directed by order of the Chief Justice to be listed before a particular Court.
3. In the event any urgency exists for seeking immediate hearing of any other undated pending case, it would be open to the learned counsel appearing in such matter to seek urgent hearing of that case. Such a request shall be made to the Registrar (Judicial), High Court of Manipur. Fresh cases may be filed, by way of hard and soft copies, and will be listed for hearing as per the extant sitting provisions, if found to be in order in all respects.

08/08/2021

4. As regards the Courts/Tribunals/Special Courts in all the districts in the State of Manipur, they shall resume functioning with attendance of not more than 50% of the staff in each Section/Office, by rotation, under the guidance and supervision of the District & Sessions Judge/Presiding Officer concerned. All such Courts/ Tribunals/Special Courts shall resume hearing of cases through video-conferencing as per the dates given in a phased manner duly following and abiding by all necessary Covid related protocols under the supervision and advice of the District & Sessions Judge/Presiding Officer concerned. Clarifications, if any, may be sought from the Registrar General of the High Court of Manipur.

5. The Manipur Judicial Academy shall resume online training programs from 09.08.2021.

By order, .



(GOLMEI GAIPHULSILLU)

Registrar General
High Court of Manipur

Copy to:-

1. The Secretary General, Supreme Court of India
2. The Secretary, Department of Justice, Government of India.
3. The Advocate General, Govt. of Manipur.
4. The Chief Secretary, Govt. of Manipur.
5. The Director General of Police, Manipur.
6. The Registrars, (Judl.) / (Admin) / (Vigilance), High Court of Manipur.
7. All the learned Judicial Officers, Manipur.
8. The Secretary (Law), Government of Manipur.
9. The Govt. Advocate, Govt. of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. The Joint Director, Manipur Judicial Academy.
13. All the Joint Registrars, High Court of Manipur.
14. The Principal Magistrates, all Juvenile Justice Boards.
15. All the Deputy Registrars, High Court of Manipur.

16. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
17. All the Asst Registrars/ LRO/ Court Managers, High Court of Manipur.
18. The P.S to Hon'ble Justice L.S. Jamir, High Court of Manipur.
19. The P.S to Hon'ble Justice Kh. Nobin Singh, High Court of Manipur.
20. The P.S to Hon'ble Justice M.V. Muralidaran, High Court of Manipur.
21. The P.S to Hon'ble Justice A. Bimol Singh, High Court of Manipur.
22. The P.S to Registrar General, High Court of Manipur.
23. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
24. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
25. All the Court Masters, High Court of Manipur.
26. The Guard file.

Handwritten signature in blue ink, possibly reading "Up 3/2/2021".